

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

**IA NO. 479 OF 2016 IN
DFR NO. 2552 OF 2016**

Dated : 6th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

... Appellant(s)

Vs.

Raj West Power Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Aman Anand
Mr. Manpreet Lamba for R-1

Mr. R.K.Mehta
M. Abhishek Upadhyay
Mr. Himanshu Andley for R-3/RERC

ORDER

**IA NO. 479 OF 2016
(Appl. for condonation of delay)**

List the matter on **22.12.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk